

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO.958  
TO BE ANSWERED ON 28.07.2015**

**Welfare programmes of minorities in Jharkhand**

**958. SHRI PARIMAL NATHWANI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Central Government has received any proposal from the State Government of Jharkhand for sanctioning the programmes to be run/being run for the welfare of the minorities in Jharkhand; if so, the details thereof;
- (b) the number of proposals sanctioned by the Central Government out of the proposals received along with the number of pending proposals; and
- (c) by when the pending proposals are likely to be sanctioned by the Union Government'?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) Yes Sir. Under restructured MsDP being implemented from 2013-14, the unit area of planning is Minority Concentration Blocks/Towns (MCBs/MCTs). The State Government submits the proposal of Block plan and Town plan as per the need of the Minority Concentration Blocks/Towns (MCBs/MCTs). This Ministry received 34 Block Plans and 2 Towns Plans from State of Jharkhand since 2013-14.
- (b) & (c) The Ministry has sanctioned 15 block plans out of the total 36 block/town plans received. Remaining 21 block/town plans were not found suitable for approval. At present, there is no plan/proposal pending in the Ministry.

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